

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 224 of 1998

Tuesday, this the 29th day of August, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. K. Krishnankutty,
Carpenter (Group C),
Postal Stores Depot,
Thiruvananthapuram.Applicant

By Advocate Mr. G. Sasidharan Chempazhanthiyil

Versus

1. Superintendent,
Postal Stores Depot, Thiruvananthapuram.

2. Chief Postmaster General,
Kerala Postal Circle, Thiruvananthapuram.

3. Director General,
Postal Department, New Delhi.Respondents

By Advocate Mr. George Joseph, ACGSC

The application having been heard on the 29th August, 2000,
the Tribunal on the same day delivered the following:

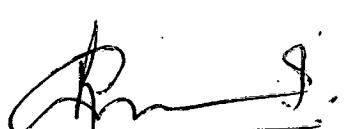
O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

It is submitted by the learned counsel for the applicant that the reliefs sought in this OA have been granted by the respondents since filing of this OA. That being so, the Original Application has become infructuous.

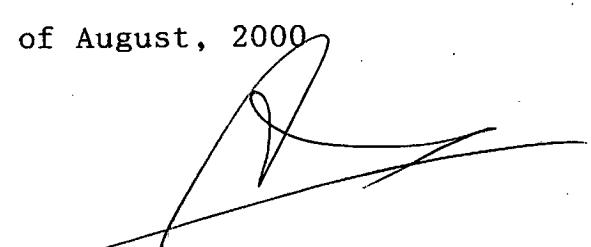
2. Accordingly, the Original Application is dismissed as infructuous.

Tuesday, this the 29th day of August, 2000



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER

ak.



A.M. SIVADAS
JUDICIAL MEMBER